

**ALTERNATIVE LIST  
COURT NO. 13 (THROUGH VC)  
SINGLE BENCH (BENCH ID-24812)**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/7301/2013	KEDAR SAO AND ORS <b>vs</b> COLLECTARIATE	NAWAL KISHOR PANDEY	MD. SHAMIM AKHTAR MANOJ KR. NO.3
		CODE OF CIVIL PROCEDURE, 1908		

**Orders**

2	W.P(C)/6510/2013	RAMESHWAR PRASAD <b>vs</b> RADHA LAL	MILAN KUMAR LEENA MUKHERJEE PRASHANT KR RAHUL SHEO KUMAR SINGH PRANABESH KR PAUL	ARUN KUMAR
		CODE OF CIVIL PROCEDURE, 1908		

3	W.P(C)/6711/2013	SUMIT KUMAR GUPTA <b>vs</b> INDIAN BANK AND ORS	DILIP KR CHAKRAVERTY RAMESH KUMAR	NIYATI SAH ASHIT DUTTA RAHUL KR GUPTA
		CODE OF CIVIL PROCEDURE, 1908		

4	W.P(C)/6745/2013	MUKESH PATEL <b>vs</b> JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS SECRETARY AND ORS	SHRESTH GAUTAM	AJIT KUMAR
		ELECTRICITY-00		

**Admission**

5	W.P(C)/6350/2013	FULMONI MAJHI AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ORS	SRISTIDHAR MAHATO RAJENDRA PRASAD GUPTA SUDHA GUPTA	MD. SHAMIM AKHTAR MANOJ KR. NO.3 RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN
		MUTATION PROCEEDING		

6	W.P(C)/6373/2013	DALGOBIND MANJHI AND ORS <b>vs</b> THE STATE OF JHARKHAND AND OTHERS	SAMEER SAURABH NITISH KRISHNA SAMIR KUMAR DAFTUR DURGA PD ROY VISHAL KUMAR	VIKASH KISHORE PRASAD SWEETY TOPNO
		CODE OF CIVIL PROCEDURE, 1908		

7	W.P(C)/6517/2013	BIMAL CHANDRA DAS <b>vs</b> THE STATE OF JHARKHAND AND ORS	JAGANNATH MAHATO KRISHNA KUMAR SHAILENDRA KUMAR SINGH	MD. SHAMIM AKHTAR MANOJ KR. NO.3
		LAND ACQUISITION ACT 1894		

8	W.P(C)/6576/2013	UPENDRA PATHAK <b>vs</b> THE STATE OF JHARKHAND AND ORS.	BIRENDRA BURMAN RANJEET KUMAR SINGH SAURABH SHEKHAR NITIN PRASAD	DHANAJAY KR DUBEY NEELAM TIWARY SANJAY PIPRAWALL RAHUL KR GUPTA
		RIGHT TO INFORMATION ACT		

9	W.P(C)/6740/2013	SHANKAR ORAON AND ORS <b>vs</b> COLLECTARIATE	ALOK LAL SANTOSH KUMAR	VIKASH KISHORE PRASAD VIKESH KUMAR AJIT KUMAR
		IA NO, 5820/2015 (For Misc.)		

10	W.P(C)/6763/2013	SITARAM SINGH <b>vs</b> BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD THR ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	SUMEET GADODIA PREM PUJARI ROY AKSHAY KR MAHATO	AMRITA KUMARI LAL CHANDRAHAS NATH SHAHEDEO MRINAL KANTI ROY AKASH DEEP RAMIT SATENDER SREENU GARAPATI JITENDRA SHANKAR SINGH DR.ASHOK KR.SINGH
		CODE OF CIVIL PROCEDURE, 1908		

11	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD <b>vs</b> MS J N HOTELS PRIVATE LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
12	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA <b>vs</b> MS J N HOTELS PRIVATE LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
13	Cr.M.P./3883/2019	RAMESHWAR HEMBRAM <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	KAUSHIK SARKHEL RAJEEV RANJAN KUMAR	ABHAY KR TIWARI
14	A.APPL/14/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN ARBITRATION & CONCILATION ORDINANCE, 1996	KRISHANU RAY	KRISHNA MURARI
15	A.APPL/15/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN ARBITRATION & CONCILATION ORDINANCE, 1996	KRISHANU RAY	KRISHNA MURARI
16	A.APPL/16/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN ARBITRATION & CONCILATION ORDINANCE, 1996	KRISHANU RAY	KRISHNA MURARI
17	A.APPL/17/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN ARBITRATION & CONCILATION ORDINANCE, 1996	KRISHANU RAY	KRISHNA MURARI
18	A.APPL/18/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN ARBITRATION & CONCILATION ORDINANCE, 1996	KRISHANU RAY	KRISHNA MURARI

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19	A.APPL/19/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH <b>vs</b> JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
	ARBITRATION & CONCILATION ORDINANCE, 1996			
20	C.M.P./302/2020	JAGADISH RAJWAR <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	ASHIM KR SAHANI	KAUSHIK SARKHEL
	CODE OF CIVIL PROCEDURE, 1908			